

GOVERNMENT OF INDIA
MINISTRY OF RURAL DEVELOPMENT
DEPARTMENT OF RURAL DEVELOPMENT

LOK SABHA
UNSTARRED QUESTION NO. 6406
TO BE ANSWERED ON 05.04.2018

PAYMENT OF PENDING WAGES UNDER MGNREGS

6406. SHRI V. ELUMALAI:

Will the Minister of **RURAL DEVELOPMENT** be pleased to state:

- (a) whether payment of Rs.3652.58 crore are pending towards wages, material and administrative cost under the Mahatma Gandhi National Rural Employment Guarantee Scheme (MGNREGS);
- (b) if so, the details thereof, Statewise;
- (c) whether the disbursements were withheld due to lack of funds and the Centre and State disputes; and
- (d) if so, the details thereof;

ANSWER

MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT
(SHRI RAM KRIPAL YADAV)

(a)to(d): Mahatma Gandhi National Rural Employment Guarantee Act (MGNREGA) is a demand driven wage employment programme and fund release to States/UTs is a continuous process and Central Government is making funds available keeping in view the demand for work. The Ministry releases funds to the States based on the basis of agreed to Labour Budget (LB), opening balance, pending liabilities of the previous year, if any, and overall performance. During the current FY 2017-18 (as on 31.03.2018), an amount of Rs. 55876.07 crore has been released to States/ UTs for liquidating the pending liability of wage component and for running the programme during FY 2017-18.
